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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 50/252/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017**

Name of the Company: **Poddar Devcon Pvt Ltd
(Sumit Poddar)
V/s.
Registrar of Companies, Gwalior.**

Section of the Companies Act: **Section 252 of the Companies Act, 2013**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER

None present for Appellant. None present for ROC.

Proof of service of date of hearing on ROC filed but 15 days period not over.

Appellant filed IT reruns and bank accounts.

For objections of RIOC, if any, list the matter on 19.12.2017.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 1st day of December, 2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**